

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) and (b). The Aligarh Muslim University is running High Schools and the expenditure on these is being met by the University out of the grants paid to it by University Grants Commission and the Uttar Pradesh Government.

The Jamia Millia is running a Higher Secondary School and the expenditure on the school is being met out of the grants given to it by the Central Government.

(c) Yes, Sir.

(d) While representations have been received regarding the transfer of the schools maintained by the Aligarh Muslim University to the control of the Uttar Pradesh Board of High School and Intermediate Education, no representation has been received with regard to the transfer of the school run by the Jamia Millia to the control of the Central Board of Secondary Education, Delhi.

(e) The schools are maintained by the Aligarh Muslim University under the powers vested in it by Section 12 of the Aligarh Muslim University Act, 1920. The question of interference by the Government in this regard does not arise.

Selection of Players for Hockey and other Teams sent abroad and Encouragement to Sports

5240. SHRI BAL RAJ MADHOK : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the popularity and standard of hockey in India in which India used to excel is going down ;

(b) whether it is also a fact that this is partly due to the fact that proper attention to this game is not given by Government and the publicity media ;

(c) whether Government have received complaints that political consideration and nepotism largely influence the choice of players for various teams which play for the country outside India ; and

(d) if so, the steps Government propose to take to give encouragement and fillip to sports in general and hockey in particular ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKAT DARSHAN) : (a) The matter was examined in detail by the Hockey Committee set up by the All India Council of Sports after failure of the Indian hockey team in the Mexico Olympics. Copies of the report are available in the Parliament Library.

(b) No, Sir.

(c) Complaints of favouritism are occasionally received.

(d) So far as Hockey is concerned, the Indian Hockey Federation were requested to take immediate suitable steps to implement the various recommendations of the Hockey Committee. Government on its part have introduced the National Sports Organisation scheme, which provides for increased physical facilities in Universities/Colleges, Organisation of coaching camps and award of scholarships to outstanding sportsmen/sportswomen in Universities/Colleges. In addition, Government have introduced a Sports Talent Scholarships scheme to award scholarships to youngsters between 14 and 18 years of age in educational institutions who distinguish themselves at State or National level Sports Competitions. The National Institute of Sports at Patiala is cent per cent financed by Government of India. The National programme for non-student youth, being introduced in the country also provides for facilities for sports and games to the non-student youth of the country.

Charges of Discrimination against Urdu Department of Delhi University

5241. SHRI BAL RAJ MADHOK : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that there are charges of discrimination and favouritism against the Urdu Department of Delhi University ;

(b) whether it is a fact that a number of students have gone to the Court to secure legal remedy against this discrimination ;

(c) if so, whether Government propose to enquire into the matter ; and

(d) if not, the reasons thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) According to the Delhi University, there has been no discrimination and favourism in its Urdu Department.

(b) to (d). Some candidates of the M. A. (Urdu) Examination held in April, 1970 have challenged in a Court of Law the published results of the said examination. The matter is *sub-judice*.

Reorganisation of K. S. Sanskrit University, Darbhanga

5242. SHRI BHOGENDRA JHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Committee appointed by the Government of Bihar headed by the Minister of State for Education has finalised and submitted report for reorganising K. S. Sanskrit University, Darbhanga, into a modern Mithila University as suggested by the U. G. C. team ; and

(b) if so, the details thereof and reaction of the U. G. C. thereon ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. T. K. R. V. RAO) : (a) and (b). The 'Mithila University Committee' constituted by the Government of Bihar in April, 1970 has submitted its report to the State Government and it is under their examination. The views of the State Government on the recommendations of the Committee are awaited.

Agreement for Aid from Federal Republic of Germany

5243. SHRI RAM KRISHAN GUPTA : Will the Minister of FINANCE be pleased state the main terms of the agreement signed recently between India and the Federal Republic of Germany regarding aid of Rs. 55.33 crores during the year 1970-71 ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : An agreement was signed between the Government of India and the Government of the Federal Republic of Germany on the 19th November, 1970, for economic assistance of Rs. 55.35 crores (DM 270 million). The aid will be utilised as follows :—

- (i) Rs. 17.73 crores (DM 86.5 million) as commodity aid for purchase of goods and services ;
- (ii) Rs. 12.3 crores (DM 60 million) for projects to be mutually agreed ;
- (iii) Rs. 3.075 crores (DM 15 million) for loans to small and medium sized industries by the Industrial Finance Corporation of India, the Industrial Credit and Investment Corporation of India and the National Small Industries Corporation ;
- (iv) Rs. 3.075 crores (DM 15 million) for the import of plant and machinery as approved by the Inter-Ministerial Committee on Capital Goods ;
- (v) Rs. 15.64 crores (DM 76.3 million) towards deferment of certain instalments of repayment of principal in respect of earlier German Credits maturing between 1st April, 1970 and 31st March, 1971 ; and
- (vi) Rs. 3.53 crores (DM 17.2 million) towards reduction of interest payment on certain German Credits falling due between 1st April, 1970 and 31st March, 1971.

2. Out of the above, an amount of Rs. 36.18 crores (DM 176.5 million), being the aggregate of items (i) to (iv), will be extended in the form of loans repayable in 30 years (including a grace period of 8 years) and carries interest rate of $2\frac{1}{2}$ % per annum.

The credit for the deferment of debt repayments [item (v) above] totalling Rs. 15.64 crores (DM 76.3 million) is repayable in 10 years (including a grace period of 3 years) and carries interest at 3%, per annum.

The balance amount [item (vi) above] of Rs. 3.53 crores (DM 17.2 million) will be made available as grant-in-aid.

Steps taken on Trace Missing Indian Cargo Vessel 'Mahajagmitra' in Bay of Bengal

5244. SHRI RAM KRISHAN GUPTA :